NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated 11.06.2019

NOTICE

In Cause list dated 11.06.2019, the case shown at serial no. 18 – Dinkar Dogra Vs. S.P. Contacts Pvt. Ltd. & Anr. has been wrongly listed as Comp. App. (AT) (Ins) 625 of 2019. It should be read as follows.

Sr. No. 18 Comp. App. (AT) No. 142 of 2019 - Dinkar Dogra Vs. S.P. Contacts Pvt. Ltd. & Anr.

By Order -sd/-

Registrar

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